

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1084
(To be answered on the 21st December 2017)**

Privatization of Pawan Hans Limited

1084. SHRI SANTOKH SINGH CHAUDHARY

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

(a) whether the Government has taken a decision to privatize Pawan Hans Limited which has proved its relevance over the years by operating under the critical circumstances in the most sensitive and difficult areas of Kashmir and North-East;

(b) if so, the reasons therefor;

(c) whether the Government would review its decision keeping in view the prevailing gloomy employment scenario and the public sentiments; and

(d) if so, the reaction of the Government thereto?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) to (d) : The Cabinet Committee on Economic Affairs (CCEA) in its meeting held on 27th October, 2016 has given 'in principle approval' for strategic disinvestment of 100% shareholding of Government of India in Pawan Hans Limited (PHL). The last date for submission of Expression of Interest (EoI) for strategic disinvestment of PHL was 15.12.2017.
